

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 773 of 2019

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.07.2020

Name of the Company: Small Industries Development Bank of India  
V/s  
Ario Infrastructure Pvt Ltd

Section: Section 7 of the Insolvency & Bankruptcy Code

**ORDER**

Learned Counsel for the Financial Creditor appeared.

Learned Counsel for the Corporate Debtor appeared.

Pleadings are complete.

Matter to appear for hearing on 30.09.2020.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 29th day of July, 2020

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)